

**GOVERNMENT OF INDIA  
SMALL SCALE INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1618  
ANSWERED ON:28.11.2001  
INSPECTOR RAJ  
P.R. KHUTE

**Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:**

(a) whether the Government have constituted a committee to give its recommendations to make the small scale industries free from the `Inspector Raj`; and

(b) the extent of loan made available to the small scale industries in various States particularly Chhattisgarh during `New loan guarantee scheme` of August, 2000 as announced in the Budget for the year 2001-2002?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

(a): Yes, Sir.

(b): Perhaps the reference is to the Credit Guarantee Scheme for Small Scale Industries. The scheme provides guarantees for loans upto Rs. 25 lakhs to support eligible lending institutions to extend loans to small scale industries (SSIs). Data in respect of State-wise number of guarantees sanctioned under the scheme, as on 31st October, 2001 is given in the Annexure.